

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3240

TO BE ANSWERED ON FRIDAY, AUGUST 05, 2016

SHRAVANA 14, 1938 (SAKA)

Summons on 2G Spectrum Scam

3240. Shri P.R.Sundaram:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate has issued any fresh summons to anyone in connection with the 2G Spectrum Scam and investigations already made/completed or nearing completion of filing charge sheet of all the accused;
- (b) if so, the details thereof and the action taken or proposed to be taken thereon;
- (c) if not, the reasons for delay and time by which investigations are likely to be completed;
- (d) whether there has been any delay in investigation against the guilty from foreign countries; and
- (e) if so, the details thereof and the reasons therefrom along with the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) Enforcement Directorate has filed 02 Prosecution Complaints under the Provisions of Prevention of Money Laundering Act, 2002 (PMLA) in 2G Spectrum Scam case. Further investigation is in progress by issuing summons under PMLA to the person based in and outside India.
- (c) There is no delay in investigation.
- (d) & (e) Overseas investigation is under active consideration by the Competent Authority of respective countries.

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